

12.12 hrs.

## PAPERS LAID ON THE TABLE

## NOTIFICATIONS ISSUED UNDER ESSENTIAL COMMODITIES ACT AND INDUSTRIES (DEVELOPMENT AND REGULATION) ACT

**The Minister of Industries (Shri Manubhai Shah):** I beg to lay on the Table a copy of each of the following Notifications:—

- (i) S.O. 2232 dated the 13th September, 1960, issued under sub-clause (xi) of clause (a) of Section 2 of the Essential Commodities Act, 1955.
- (ii) S.O. 2233 dated the 13th September, 1960 under subsection (6) of Section 3 of the Essential Commodities Act, 1955. [*Placed in Library. See No. LT-2476/60.*]
- (iii) S.O. 2695 dated the 8th November, 1960 issued under Section 18A of the Industries (Development and Regulation) Act, 1951. [*Placed in Library. See No. LT-2477/60*]

## PILOT STUDY REPORTS

**The Deputy Minister of Labour (Shri Abid Ali):** I beg to lay on the Table a copy of each of the following Reports:—

- (i) A Pilot Study of Employment Possibilities in Shahjahanpur District (Uttar Pradesh), 1959. [*Placed in Library. See No. LT-2478/60.*]
- (ii) A Pilot Study in Dumraon (South) NES Block of Shahabad District (Bihar), [*Placed in Library. See No. LT-2479/69.*]

## AMENDMENTS TO DISPLACED PERSONS (COMPENSATION AND REHABILITATION) RULES.

**The Deputy Minister of Rehabilitation (Shri P. S. Naskar):** I beg to lay on the Table a copy of each of the

following Notifications under subsection (3) of Section 40 of the Displaced Persons (Compensation and Rehabilitation) Act, 1954, making certain further amendments to the Displaced Persons (Compensation and Rehabilitation) Rules, 1955:—

- (i) G.S.R. 1199 dated the 8th October, 1960.
- (ii) G.S.R. 1341 dated the 12th November, 1960.
- (iii) G.S.R. 1360 dated the 19th November, 1960.
- (iv) G.S.R. 1404 dated the 26th November, 1960.

[*Placed in Library. See No. LT-2480/60.*]

## MESSAGE FROM RAJYA SABHA

**Secretary:** Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

"In accordance with the provisions of rule 97 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the British Statutes (Application to India) Repeal Bill, 1960, which has been passed by the Rajya Sabha at its sitting held on the 28th November, 1960."

BRITISH STATUTES (APPLICATION TO INDIA) REPEAL BILL  
(AS PASSED BY RAJYA SABHA)

**Secretary:** Sir, I lay on the Table of the House the British Statutes (Application to India) Repeal Bill, 1960, as passed by Rajya Sabha.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS  
SEVENTY-THIRD REPORT

**Shri Ram Krishan Gupta (Mahendragarh):** I beg to present the Seventy-third Report of the Committee on Private Members' Bills and Resolutions.